

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
WEST DISTRICT, TIS HAZARI COURTS, DELHI

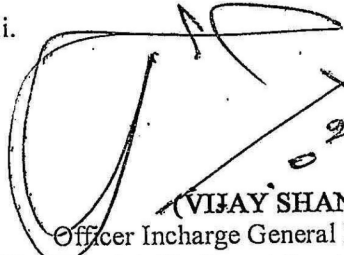
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39609-39708
No. /Accessibility Committee/General Branch/West/THC/2023

Dated 02/11/23

Sub.-: Regarding utilization of services of Sign Languages Interpreters on provisional basis.

Forwarded copy of Circular received vide Endorsement No. 2349-82 Accessibility Committee/DHC dated 19.10.2023 of Hon'ble High Court of Delhi, New Delhi for information and necessary action:-

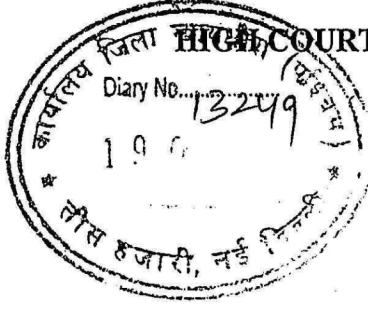
1. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
3. The Ld. Secretary, Delhi Legal Services Authority (DLSA), West District, Tis Hazari Courts, Delhi.
4. Sh. Gaurav Sharma, Advocate, Chamber No Y-1, Civil Wing, Tis Hazari Courts, Delhi.
5. The Ld. Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to upload the Circular on the website of Delhi District Courts.
6. The Ld. Officer Incharge R & I Branch, Tis Hazari Courts, Delhi with the request to upload the Circular on the LAYERS.
7. The Hony. Secretary, Delhi Bar Association, Tis Hazari, Delhi.
8. The Nodal officer, E-Sewa Kendra-cum-Facilitation Centre, Tis Hazari Courts, Delhi.
9. All the Branches West District, Tis Hazari Courts, Delhi.
10. The Branch Incharge, Building Maintenance Committee, Tis Hazari Courts, Delhi.
11. The Branch Incharge, Care Taking Branch, Tis Hazari Courts, Delhi.
12. The Branch Incharge, VWDC, Tis Hazari Courts, Delhi.
13. The R & I Branch, West District, Tis Hazari Courts, Delhi to display the same on Notice Board and at other conspicuous space at Tis Hazari Courts Complex, Delhi.


02/11/23
(VIJAY SHANKAR)
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure: As above.

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23
29/10/23



No. _____ Accessibility Committee/DHC

Dated: _____

CIRCULAR

It is circulated for information of all the concerned that Hon'ble the Chief Justice of this Court, on the recommendations of Hon'ble the Information Technology and Accessibility Committee, has been pleased to direct that till the finalization of a comprehensive panel of Sign Language Interpreters, the services of the following persons may be utilized on provisional basis for sign language interpretation in this Court and Delhi District Courts on payment of lump sum fee per case at the rate of Rs.7,500/- per diem:

Sl.No.	Name of the Sign Language Interpreter	Contact details
1.	Mr.Saurav Roychowdhury	Mobile No.8974102200 Email: svrterp@gmail.com Address: UG-4 B-220, Vasant Kunj Enclave, New Delhi-110070
2.	Mr.Atul Kumar	Mobile No.7037093131 Email: Atulk3734@gmail.com Address: Shree Nagar, House No. 149, First Floor, Shakurpur Basti, Delhi-110034
3.	Mr.Shivoy Sharma	Mobile No.9560616334 Email: Shivoys@gmail.com Address: A-5/20, Paschim Vihar, New Delhi-110063
4.	Ms.Manisha Sharma	Mobile No.9582125754 Email: manisha.sharma3615@gmail.com Address: 3615, First Floor, Raja Park, Rani Bagh, Delhi-110034

Sd/-

(ABHILASH MALHOTRA)
Joint Registrar(Judicial)/CPC

Endst.No. 2349-82 Accessibility Committee/DHC

Dated 19.10.2023

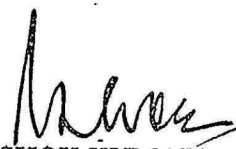
Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge(Hqr)(Central), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge(West), Tis Hazari Courts, Delhi.

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26/10/2023
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Accessibility Committee/W/TMC

3. The Principal District & Sessions Judge(New Delhi), Patiala House Courts, New Delhi.
4. The Principal District & Sessions Judge(East), Karkardooma Courts, Delhi.
5. The Principal District & Sessions Judge(North-East), Karkardooma Courts, Delhi.
6. The Principal District & Sessions Judge(Shahdara), Karkardooma Court, Delhi.
7. The Principal District & Sessions Judge(North-West), Rohini Courts, Rohini, Delhi.
8. The Principal District & Sessions Judge(North), Rohini Courts, Delhi.
9. The Principal District & Sessions Judge(South-West), Dwarak Courts, New Delhi.
10. The Principal District & Sessions Judge(South), Saket Courts, New Delhi.
11. The Principal District & Sessions Judge(South-East), Saket Courts, New Delhi.
12. The Principal District & Sessions Judge, Rouse Avenue Courts, New Delhi.
13. The Director, Delhi Judicial Academy, Dwarka, New Delhi.
14. The Hony. Secretary, Delhi High Court Bar Association, New Delhi.
15. The Hony. Secretary, Delhi Bar Association, Tis Hazari, Delhi.
16. The Hony. Secretary, Shahdara Bar Association, Karkardooma, Delhi.
17. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
18. The Hony. Secretary, Rohini Bar Association, Rohini Courts Complex, Delhi.
19. The Hony. Secretary, Dwarka Bar Association, Sec-10, Dwarka, New Delhi.
20. The Hony. Secretary, Saket Bar Association, Saket Court Complex, New Delhi.
21. The Secretary, Bar Council of India, 21, Rouse Avenue Institutional Area, New Delhi.
22. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi.
23. The Member Secretary, Delhi State Legal Services Authority, Patiala House, New Delhi.
24. The Secretary, Delhi High Court Legal Services Committee, 35-37, LCB-I, Delhi High Court, New Delhi.
25. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
26. The JR-cum-P.A to Registrar General and PAs to all Registrars/OSDs, Delhi High Court, New Delhi.
27. All the Joint Registrars, Deputy Registrars and Assistant Registrars, Delhi High Court, New Delhi.
28. The Director (IT), Delhi High Court for uploading this Circular on the website and intranet of this Court.
29. All the AOJs, Court Masters, Private Secretaries, Delhi High Court, New Delhi.
30. Mr.Saurav Roychowdhury, Sign Language Interpreter, Address: UG-4 B-220, Vasant Kunj Enclave, New Delhi-110070.
31. Mr.Atul Kumar, Sign Language Interpreter, Shree Nagar, House No. 149, First Floor, Shakurpur Basti, Delhi-110034.
32. Mr.Shivoy Sharma, Sign Language Interpreter, A-5/20, Paschim Vihar, New Delhi-110063.
33. Ms.Manisha Sharma, Sign Language Interpreter, 3615, First Floor, Raja Park, Rani Bagh, Delhi-110034.
34. Notice Board, Delhi High Court, New Delhi.


(ASHOK KUMAR)

NODAL OFFICER(Accessibility Committee)